

CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, KOLKATA

LIBRARY

O.A/350/0055/2021

Date of Order: 22.03.2021

Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. (Ms.) Nandita Chatterjee, Administrative Member

PROLOY GHOSH, son of Late Goutam Ghosh, residing
at Village – Choluari, recently residing at Dakshin
Kanyanagar, Post office - Kanyanagar, Police station –
Bishupur, District – South 24 Parganas, Pin – 743503.

--Applicant

-vs-

1. Union of India service through the Secretary, Ministry of Communication, Department of Posts, Dak Bhavan, New Delhi – 110001.
2. The Chief Post Master General, Eastern Region, Yogayog Bhavan, Kolkata – 700012.
3. The Superintendent of Post, PSY Division, Post Office – Baruipur, District: South 24 Parganas, Pin 700144.
4. The Inspector of Post Office, Sonarpur sub- division, Post Office – Sonarpur, District: South 24 Parganas, Pin – 700150.

--Respondents

For The Applicant(s): Mr. N. Roy, counsel

For The Respondent(s): None

O R D E R (O R A L)

Per: Ms. Bidisha Banerjee, Member (J):

At hearing, Ld. counsel for the applicant would produce a communication dated 17.03.2021, in which the applicant intends to withdraw the present O.A to file a fresh appropriate application.

2. Accordingly, the present O.A is disposed of as withdrawn with liberty to the applicant to file a fresh application, if he wishes to do so.

(Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)